COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 220 OF 2015

Dated: 20th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Tata Sponge Iron Ltd. Appellant(s)

Versus

Odisha Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Mr. R. M. Patnaik Mr. P. P. Mohanty

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Rutwik Panda for R-1

Mr. Raj Kumar Mehta

Ms. HimanshiAndley for R-2 & 3

Mr. R. B. Sharma for R-4 & 5

ORDER

Learned Counsel, Mr. Raj Kumar Mehta appearing for Respondent No. 2 & 3 prays for two weeks' time to take necessary instruction from his client and make submissions.

At his request, and as agreed by the learned counsel appearing for the parties, list the matter on <u>29-8-2018</u>.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/vg